

Roznama Details

Civil Register No.16-A-Diary
IN THE COURT OF: Munsif
Before: Smt. Radha Kumari
Dated 02-02-2022

S.N	Case No.	Purpose of Proceedings	Next/Disposal Date
1	EXECUTION CASES/60/2014	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :09-03-2022
2	EXECUTION CASES/69/2014	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :09-03-2022
3	Title Suit/127/2016	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :09-03-2022
4	Title Suit/347/2016	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :09-03-2022
5	MISLENIIOUS MUNSIF/2/2019	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :09-03-2022
6	TITLE SUIT MUNSIF/32/2019	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :09-03-2022
7	Title Suit/1049/2014	Order Passed: Stage :ARGUMENTS Sub Satge :----	Next Date of Hearing :09-03-2022
8	Title Suit/993/2014	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :04-03-2022
9	Title Suit/2861/2014	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :04-03-2022
10	Title Suit/526/2013	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :07-03-2022
11	Mislaneous/10/2013	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :07-03-2022
12	Title Suit/255/2017	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :07-03-2022

No. of Cases Heard	0
No. of Cases listed	12
No. of Witness Examined	
No. of Cases Disposed	0
No. of IA.s Disposed	
No. of Cases Contested	
No. of Cases Uncontested	
No. of M.O.s marked	
No. of Exhibits Marked	
No. of Cases in Mediation	
No. of Cases in Arbitration	
No. of Cases in Lok Adalat	
No. of Cases in Conciliation for ADR	
No. of Cases Adjourned	12

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Presiding Officer